

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3769**

**TO BE ANSWERED ON WEDNESDAY, 09<sup>th</sup> AUGUST, 2017**

**VACANT LEGISLATURE SEATS**

3769. SHRI M. RAJA MOHAN REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Parliament and State Assembly seats lying vacant as on date in each State; and
- (b) the time by which the elections to such seats are likely to be held?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION  
TECHNOLOGY  
(SHRI P.P.CHAUDHARY)**

(a) and (b): The Election Commission (EC) has informed on 04<sup>th</sup> August, 2017 that one Lok Sabha seat each, is vacant in the States of Jammu and Kashmir and Punjab, for which date of election has not been decided by the EC. Further, one Assembly seat each, is vacant in the States of Andhra Pradesh, Arunachal Pradesh, Himachal Pradesh, Kerala, Madhya Pradesh, National Capital Territory of Delhi, Tamil Nadu and Uttar Pradesh and two seats are vacant in the State of Goa. Election to the vacant Assembly seats in Andhra Pradesh, Delhi and Goa is scheduled for 23<sup>rd</sup> August, 2017. In respect of elections to the vacant Assembly seats in Madhya Pradesh, Tamil Nadu and Uttar Pradesh, the EC has not decided the dates. In respect of Kerala, an election petition is pending. In case of Arunachal Pradesh, the election was cancelled and in case of Himachal Pradesh the remaining period of Legislative Assembly is less than one year.

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